

From:

**Dinesh Kumar Singh, H.J.S.
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Mainpuri**

No. 202 /AR (S)/2009, Dated : Allahabad: May 13, 2009

**Subject: Regarding representation of Stay/Premature transfer of Judicial
Officers.**

Sir,

With reference to the Court's Circular Letter No. 29/AR(S)/2008 dated 19.12.2008 on the above subject, I am directed to say that the Court has been pleased to reject the premature transfer after consideration of representation of Sri Anupam Goyal, Additional District & Sessions Judge, Mainpuri.

I am, therefore, to request you kindly to inform the officer accordingly.

**Yours faithfully,
Sd/-
Joint Registrar (Services)**